

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT GWALIOR

Original Application No. 1137 of 2005

Gwalior, this the 18th day of May, 2006

Hon'ble Shri Justice B. Panigrahi, Chairman

Hon'ble Dr. G.C. Srivastava, Vice Chairman

Smt. Pramod Saxena,

W/o. Shri Yogendra Kumar

Saxena, age 52 yrs. Occupation-

Vice Principal, Zonal Institute of

Education & Training, Gwalior (MP).

.... **Applicant**

(By Advocate – Shri Alok Katare on behalf of Shri Arun Katare)

V e r s u s

1. Union of India, through its Secretary,
Deptt. of Human Resources & Development,
Shastri Bhawan, New Delhi.

2. The Commissioner,
Kendriya Vidhyalaya Sanghathan,
Shahid Jeet Singh Marg, New Delhi.

3. The Director, Zonal Institute of
Education & Training, Near
Vivekanand Needam, P.B. No. 8,
Gwalior (MP).

.... **Respondents**


O R D E R (Oral)

By Justice B. Panigrahi, Chairman -

In this case the applicant has challenged the promotion list of Principals prepared by the respondent No. 2 & 3 dated 20.5.2005 (Annexure A-1). The applicant seems to have filed a representation dated 30th May, 2005 (Annexure A-4) challenging the promotion list (Annexure A-1), by which she has been overlooked and vice principal s junior to ~~him~~ ^{her} have been promoted. It is submitted that the said representation is still pending awaiting final disposal.

2. In order to avoid delay we hereby direct the respondents Nos. 2 and 3 to consider the said representation of the applicant in

3. Accordingly, the Original Application stands disposed of.


(B. Panigrahi)
Chairman

पृष्ठंकन सं. ओ/न्या.....जबलपुर, दि.....
प्रतिनिधि राज्यपाल:-

- (1) सचिव, जल्ला जहाज क्लब एवं एडमिनिस्ट्रेशन, जल्लापुर
(2) आवेकक श्री/श्रीमती/कु..... के काउंसल
(3) प्रयादी श्री/श्रीमती/कु..... के काउंसल
(4) कंधपाल, के.एम., जल्लापुर जहाज क्लब
सूचना एवं आवश्यक कार्यवाही हेतु

उप रजिस्ट्रार

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